

DIVISION BENCH

ITEM NO. 3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 303/2022, IA No. 304/2022
IA No. 305/2022, IA No. 309/2022
IN CP (IB) No. 68/ALD/2021**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th
SEPTEMBER, 2022, 2:30 pm**

NAME OF THE COMPANY	GOVIND RAM DEWANGAN & ORS V/S MILANI TECHNO ENGINEERING LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. N. Raja Singh alongwith Sh. Shravan Chandrashekhar, Advs.

*: For the applicant/IRP in IA No. 303/2022 IA No.
304/2022, IA No. 305/2022, IA No. 309/2022*

ORDER

IA No. 303/2022

The present application has been filed under Section 21(1) of IBC R/w Rule 17(1) IBBI by IRP to tJake on record the list of creditors for Corporate Debtor, the same is taken on record.

Accordingly, IA NO. 303/2022 is disposed.

IA No. 304/2022

The present application has been filed under Section 21(6a) (b) of the IBC, 2016 by the IRP to appoint Mr. Sanjeev Gupta, Authorised Representative to represent the class of creditors. It is stated that due procedure has been followed as per Regulation 4A of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Mr. Sanjeev Gupta has been selected as Authorised Representative to represent the class of creditors, with 100% voting shares of all the class of creditors.

—Sd—

Keeping in view the facts and circumstances mentioned in the application, the application is allowed and Mr. Sanjeev Gupta is appointed as Authorised Representative to represent the class of creditors.

Accordingly, IA 304/2022 is allowed and disposed of.

IA No. 305/2022

The present application has been filed under Section 21(1) of IBC R/w Rule 17(1) IBBI by IRP to take on record the list of creditors for Corporate Debtor. The same is taken on record.

Accordingly, IA NO. 305/2022 is disposed of.

IA No. 309/2022

The present application is listed for taking up the first progress report. The same be taken on record subject to just exceptions.

Accordingly, IA NO. 309/2022 is disposed of.

—Sd—

(Subrata Kumar Dash)
Member (Technical)

27th September, 2022

Md. Zaid
(Stenographer)

—Sd—

(Harnam Singh Thakur)
Member (Judicial)